



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRP/473/2016	BINAPANI DAS Versus GAJENDRA NATH KALITA and 9 ORS.	MRB KAUSHIK MR.H DAS	MS.A KAUSHAR(R- 1&10) MR.S ISLAM(R-1) MR.A CHOUDHURYR-1and10R-1 MS.M KONCH(R- 1&10)(R-1) MR.R BHAGAWATI(R-1&10)
2	CRP(IO)/220/2018	AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
3	CRP(IO)/310/2019	SUSHMITA DUTTA AND ANR. Versus ARUP KUMAR SARMA AND ANR.	MR. A BISWAS MS S AHOM	MR. M K SHARMA MS. S S SAIKIA MR G DAS
4	CRP(IO)/306/2022	M/S SUMIT HARDWARE AND ANR Versus DIPAK KR ROY AND 2 ORS	MR R HUSSAIN MR. S SHARMA MR A RAHMAN MR B DAS	MR. D NANDI MS P SARMAH
5	WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
6	WP(C)/6836/2023	ANUREKHA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. A M DUTTA MR G C SHARMA MR S P PAUL	GA, ASSAM SC, AAU

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024

9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/10/2016	SUSHIL KUMAR VASUDEVA Versus THE SUB DIVISIONAL OFFICER C HOJAI and 6 ORS	MR.N DEKA	GA, ASSAM
2	CRP(IO)/70/2016	HIMADRI DOWERAH Versus RAJIV DUTTA and 3 ORS.	MR.P DAS MR. N K KALITA MR.R TALUKDAR	MR.G RAHUL(R-2) MR.D M NATH R-2
3	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
4	I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
	WITH RSA/54/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
5	RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
	WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
6	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.

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